

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-894(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.05.2019

NAME OF THE COMPANY: M/s. Ram Niwas & Sons V/s. M/s. Palm
Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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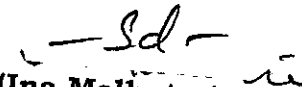
Present for the Petitioner: Mr. Rohan Jaitley and Mr. Kapil Rustogi,
Advocates

Present for the Respondent: Mr. Prashant Jain, Advocate

ORDER

Request for further time is being prayed for by Ld. Counsel for the Corporate Debtor on grounds that a settlement is being proposed. List this case for arguments on 4th June, 2019.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)